

DIVISION BENCH  
COURT - II

**O-244**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/6(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	SUNIL KUMAR SANWARIA VS KRISHNA COKE PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

**Appearance (via video conferencing/physically)**

Mr. Shaunak Mitra, Adv. ] For the Respondent  
Mr. Dripta Majumdar, Adv. ]  
Mr. Gopal Kumar Khetan, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of respondent present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter for arguments on **04.04.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**